

OFFICE OF THE DISTRICT & SESSIONS JUDGE, NALANDA , BIHARSHARIF

ORDER No. 114 /2020

In continuation of this office order No. 113/2020 dated 24.09.2020 and considering the sudden surge in number of confirmed **Corona positive** cases as one Judicial Officer Sri Vidha Nand Sagar, J.M. IV, (1st class), Biharsharif and two other clerks namely Sri Kamlesh Kumar Singh and Sri Dharmendra Kumar-I of the Civil Court, Biharsharif have been found Corona positive and one clerk namely Sri Dharmendra Kumar-II has been found Corona suspected, all the Judicial work either in physical or virtual in court campus is suspended for 25.09.2020 and 26.09.2020 for only sanitization work of Civil Court, Biharsharif. All the functioning of Courts shall be done in virtual mode from residence only.

All the Officers and Staffs are strictly prohibited to come in the Civil Court premises for two days i.e. 25.09.2020 and 26.09.2020.

All the Advocates, Advocate Clerks and litigants are also strictly prohibited to enter in the campus of Civil Court, Biharsharif for two days unless it is completely unavoidable.

All the Judicial Officers are requested to obtain bail bonds etc. only on virtual mode (on line) only and they should avoid to come in to the Court Premises these two days i.e. 25.09.2020 and 26.09.2020.

The Nazir, Civil Court, Biharsharif is directed to make arrangement of complete sanitization of the Court Rooms, Chambers and Offices of the Civil Court, Biharsharif.

The District Administration is also directed to make arrangement of complete sanitization work in the Civil Court premises.

The Nagar Nigam, Biharsharif is also directed to help in complete sanitization work in the Civil Court premises.

Inform all concern.

(Dr. Ramesh Chandra Dwivedi)
District & Sessions Judge,
Nalanda, Biharsharif.